

National Company Law Tribunal

Allahabad Bench

Allahabad



CP No. (IB)107/ALD/2017

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF  
ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL  
ON 01.03.2018.

NAME OF THE COMPANY: Cute Chemicals Vs. Uniword Sugar Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 9 IBC

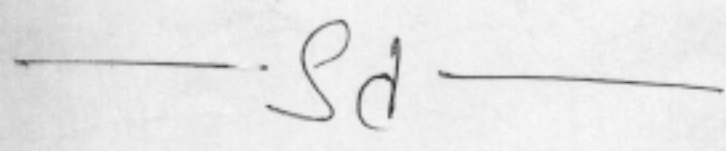
Sl. No. Name Designation Representation Signature

- | Sl. No. | Name            | Designation | Representation        | Signature   |
|---------|-----------------|-------------|-----------------------|---|
| 1.      | CS Amit Gupta   | PCS         | Respondent<br>Company |  |
| 2.      | CS Monica Nanda | PCS         | 4                     |  |

No one responds from the Operational Creditor side. Sh. Amit Gupta along with Ms Monica Nanda, PCS(s) for the Corporate Debtor is present.

It appears from the record that the parties had entered into a settlement and an application for conditional withdrawal has been filed. It is stated that the Operational Creditor agrees to grant additional time till 05.05.2018 to arrange for necessary funds to pay the balance amount in one instalment on or before 05.05.2018. The Operational Creditor is not present today, so it is not sure that the Corporate Debtor has made the payment or not.

List the matter on 3<sup>rd</sup> April 2018 for further consideration.



V.P. SINGH,  
MEMBER (JUDICIAL)

Dated:01.03.2018

Typed by:  
Kavya Prakash Srivastava  
(Stenographer)